

ITEM NO.802

COURT NO.5

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 483/2009

H. PRABHAKAR BALIGA & ANR.

Appellant(s)

VERSUS

VASUDEVA RAO KANEMAR @ V.R. KANEMAR & ANR.

Respondent(s)

Date : 15-11-2017 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. V. N. Raghupathy, AOR

For Respondent(s) Ms. Farhat Jahan Rehmani, Adv. (Mentioned by)
Mr. Rajeev Singh, AOR

UPON being mentioned by counsel the Court made the following
O R D E R

List tomorrow i.e. on 16.11.2017 in the Misc. List.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR